



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

M.A. No.60/456/2020 Date of decision: 22.05.2020
O.A. No.60/248/2018
M.A. No.60/79/2019

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

Narpinder Singh Walia, S/o Sh. Narinder Singh Walia, R/o 77-E, Ram Bagh, Ambala Cantt (Haryana)-133001.

...APPLICANT

BY: SH. KARNAIL SINGH, COUNSEL FOR THE APPLICANT.

VERSUS

1. Union of India through Secretary, Deptt. of Revenue, Ministry of Finance, North Block, New Delhi-110001.
2. Chief Commissioner of Central Excise, CR Building, I.P. Estate, New Delhi.

...Official Respondents

3. Deleted vide order dated 25.2.2019.
4. Sh. Vipin Sharma, Tax Asstt. through Asstt. Commissioner (Admn.), Office of Commissioner of Customs (Exports), Inland Container Depot, Tughlakabad, New Delhi-110020.
5. Ms. Jasjit Kaur, Tax Asstt. through Asstt. Commissioner (Admn.), Office of Commissioner of Customs (Exports), Inland Container Depot, Tughlakabad, New Delhi-110020.
6. Sh. Gurmeet Singh Makkar, Tax Asstt. through Asstt. Commissioner (Admn.), Office of Commissioner of Customs (Exports), Inland Container Depot, Tughlakabad, New Delhi-110020 (Proceeded Ex. Party vide order dated 26.8.2019).

...Private Respondents

BY: SH. SANJAY GOYAL, COUNSEL FOR THE OFFICIAL RESPONDENTS.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. M.A. No.60/456/2020 has been filed by the applicant for withdrawal of the O.A. No.60/248/2018, which is pending consideration for 26.8.2020.
2. Heard Sh. Karnail Singh, counsel for the applicant.
3. Issue notice.
4. Sh. Sanjay Goyal, SCGSC, who is in receipt of advance copy does not object to the prayer made in the M.A.
5. Accordingly, the date of O.A. is postponed to today and the same is also dismissed as withdrawn, as prayed.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 22.5.2020.

Place: Chandigarh.

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